[Shri P. C. SETHI]

during the discussion on the Budget are concerned, the replies to them are under preparation and they will be sent to them. This practice has not been stopped.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN). The question is:

"That the Bill be returned." *The motion* toa<sub>s</sub> adopted.

# THE APPROPRIATION (NO. 3) BILL 1982.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, we take up the Appropriation (No. 3) Bill, 1982-

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY). Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83, as passed by the Lok Sabha, be taken into consideration."

Sir, the Bill arises out of the supplementary appropriations charged on the Consolidated Fund of India and demands voted by the Lok Sabha on the 2nd August, 1982. The total amount provided in the Bill is Rs. 2262.61 crores of which Rs. 1745.75 crores is charged on the Consolidated Fund of India and the balance of Rs. 516.86 crores has been voted by the Lok Sabha.

The Supplementary Demands were laid on the Table of the House on 27th July, 1982. These include Rs. 1743.46 crores for non-Plan loans to eighteen State Governments for clearing their year-end deficits and Rs. 480 crores for providing technical-credit to foreign Governments under trade and payment agreements with them for meeting temporary imbalances in trade.

Sir, I would not burden the House with the details of every item at this stage, but would answer the points

which the hon. Members may raise in the debate. *The* question *was* proposed.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Shri Mohanan. You have eight minutes.

SHRI K. MOHANAN (Kerala): Mr. Vice-Chairman, Sir, it is a regular feature with the Government to come forward with Supplementary Demands every year. The practice of bringing forward Supplementary Demands cannot be stopped completely. Whenever there is any unexpected expenditure, it will become necessary to bring forward Supplementary Demands. But this is not a good sign, to bring forward Supplementary Demands regularly. It shows, the weakness in fiscal planning; this shows, it shows there is no proper fiscal planning. It is stated that this is the first consignment. The other consignments are yet to come. These may come with in the next one or two months, or in the next Session.

In this context, I would like to make some references to the disappointing features of our national economy. The Government is very much complacent about the situation. The Government is of the opinion that the inflationary tendencies have completely been controlled: there no recession is and the rate of production is verv high because this is the Year of Productivity. But what is the reality? It is stated that everything is alright. What a rosy picture has been painted? But our beloved, our respected and our hon. Prime Minister is now in abroad and she is in frantic search of soft loans on any hard term, even at the cost of our political freedom. This is the pathetic condition which the country is facing. But the Government is drawing a rosy picture This is misleading. before the people. According available to statistics, the wholesale price index has risen from 274.3 to 291.2 between April 24 and July 17. The increase in terms of percentage has been 6.16 during this period. The sharpest rise in price has been in the case of essential comma-

dlties. This is the main point. But the Government is reluctant to accept this fact. They claim that there is a negative trend in inflation. This is a deliberate'attempt to mislead the people. As per the available figures, there is an upward trend of 30 per cent in the wholesale price index every year. If this is the position in regard to wholesale price index, we can imagine what will be the position in regard to consumer price index. It is nearly 50 per cent average. This is what is happening, with all kinds of propaganda and publicity. The Government is concealing the fact that the people of India are facing untold miseries and they are groaning under the pressure of 'the price rise: The rise in price in the case of essential commodities is more important. The situation is far from satisfactory. That is the truth. Sir. there has been continuous rise in the wholesale price index during the last three months. Another side of the price rise is the decline in the price of agricultural commodities. Some of the agricultural products like coconut, coco, sugar, are the worst hit products. The Government's liberalised import policy has contributed much to this effect. The hon. Finance Minister is always accusing the State Government for their over-spending, for the financial indisciplilne and for overdraft but what is rJBppenin<\* here in the case of the Central Government? There is a constant and considerable increase in the deficit financing in the last so many years. As far as the Government of India is concerned, there is no limitation for deficit financing, but the Finance Minis<sup>f</sup>er is very particular to impose financial control, financial discipline on the States. You cannot impose discipline on others without self-discipline. I would like to know, what is the Government's attitude towards the recessionary tendency? Government is of the opinion that there is no recession, but in fact, in almost all the industries there is a stagnation in production. The problem of stagnation is because of the recession in the market. Here also the Government's liberal import policy adds something worse to the situation.

Even after 35 years of independence, we are still dependent much on nature for our food production. It is quite a distressing feature. Our food production is always dependent on monsoon. This is the position we are now facing and we are not able to meet the minimum requirements of the people. It was the slogan that export or perish. But what is the position now? Now the slogan is, 'import and perish'. When I say that this liberalisation of import, policy is something connected with the IMF loan agreement, I know our Finance Minister will get agitated. (Interruptions). He is not there, I know that but I am glad that even our Finance Minister is alergic to hear the name of the IMF agreement. Sir, due to the liberalisation of import policy the foreign monopolists are dumping their products in India. The main reason for the recession is that the dumping of these products by the foreign monopolists in our country.

Sir, I do not want to take much of the time of the House. By taking the attitude of gimmicks you cannot solve the problem, you can only mislead the people, conceal the truth I urge upon the Government to take a sincere attitude, a sincere approach to the policies and change the anti-people policies.

SHRI SHYAM SUNDEK MOKA-PATRA (Orissa): Mr. Vice-Chr.irman, Sir, while rising +0 support the Appropriation Bill, may I take this opportunity to deal mainly on the external affairs which subject we have never discussed either in this Session or in the last Session? Sir, I want to begin with the triumphal visit of our Prime Minister, Shrimati Tnd'ra Gandhi, to the Unite 1 States which was long overdue because about 11 years back she had gone to the United States, had a duel with Nixon who had gone against the interest of India in the Bangladesh crisis. Eleven years have seen the deterioration of relation between India and the United States. I must thank the mediators. I mean the plenipotentiaries, ambassadors, politicians who

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worked behind the scheme during the last many months to make the visit a reality and possible. Sir, most of the Prime Ministers will feel jealous the way Mrs. Gandhi has been received by the people of the United States, by the Senators, by the Congressmen, by the Press Club. It was 6 P.M. by all standards a triumphant tour of Mrs. Gandhi after 11 years, in the United States. Pandit Nehru in fifties had gone to the United States. Those were the great days of Indo-American friendship. We were getting help from the U.S.A. wheat! whenever there was a famine, or a crisis. When there were floods or anything, American help was always there. With the world changing very fast, and in the context of the situation in Far East, Middle East, Africa and Latin America, the relationship deteriorated because India stood committed to nonalignment, supported the forces of peace in Vietnam, Kampuchea, Laos, supported the cause of the Arabs, supported the cause of the Palestinians, supported all forces of progress in Africa, went against apartheid in South Africa, and that wag the bone of contention and we had differences

Now it seems from the talks between the two leaders that they have agreed to differ and unite on principle. Whenever principle has been involved, Mrs. Gandhi has stood as a towering personality. That is why she said, as far as Afghan issue is concerned, India doesi not believe in interference by foreign troops, but India also feels that there are other vested interests working in Afghanistan.

It was Mrs. Gandhi who, on the floor of this House, supported the cause of Palestinians, hailed the role of Mr. Arafat, [leader of the PLO, criticised Israel for all the military jingoism that they are going to demonstrate in the Middle East. And it was like Mrs. Gandhi. In her speech in the Rajya Sabh<sub>a</sub> she made India's stand very clear. I do not think any other leader in the world any Prime Minister had made it so clear on the floor of the House as Mrs. Gandhi did about India's role. She referred to Mahatma Gandhi, she referred to Pandit Jawahar Lai Nehru.

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SHRI HARI SHANKAR BHA-BHRA (Rajasthan): Not even Pandit Nehru?

SHRI SHYAM SUNDAR MOHAPA-TRA: I am coming to that. She referred to Mahatma Gandhi, she referred to Pt. Nehru who on the platform of the Indian National Congress supported the Palestinian cause 35 years before or 40 vears before when even the Arabs were awakened to the cause of not Palestinians. That is India's stand. I do not say it is Congress's stand; it is the stand of the Indian people to support the Palestinians.

Mr. Vice-Chairman, Sir, even Congressmen in U.S.A. who were critical of India on the nuclear issue—\* like Mr. Glenn—after hearing Mrs. Gandhi, thu<sub>3</sub> says the New York} Times, went out of their way to make a speech in favour of welcome to Mrs Gandhi. The NBC, an important media of the United States, has said: "Let bygone be bygone. We want to build on new friendship". In the National Press Club of the United States, the President of which is a lady, you must have seen it live on the TV how Mrs. Gandhi was received.

Sir, in 1978, when I made a tour of the United States to propagate for Mrs. Gandhi and the Congress (I), there was none to receive me, none to hear me, no newspaper man, no journalist, no public will hear us But the fact is that the Indian people are great. They brought us back to power in 1980. With the achievements India has made during the last 35 years, the status of India has grown higher in any international sphere and this has given a boost to the personality of India under the leadership of Mrs. Indira Gandhi. I do not think there has been any criticism of Mrs. Gandhi during her tour. Whether in Washington, whether in New York, whether in California or Los Angeles-anywhere she has gone, she has been received very well. She addressed the Indians there and asked them to participate in the making of new India. She asked them to involve themselves in all the scientific progress of India. That is how she wanted to stop the brain drain. She asked the scientists, the engineers, the professors who are in the United States to come back to India and build this country.

Sir, in spite of all this, we see in the horizon black clouds of war. The Falkland war has left a bitter taste in our mouth. The non-aligned world has been supporting the cause of Argentina during the last many years—in all conferences in Colombo, in Lima, in New York, it has supported the cause of Argentina, Argentina's sovereignty over Falkland. But it was a war, a mighty war also. A mighty power tried to crush Argentina. I have no love for Argentinian Government because it is a military dictatorship. I know\*

from newspaper reports that 10,000 people in Argentina have vanished. There is no liberty; there is no democracy in Argentina. But when it is a just cause, when it is a cause of

a nation, of its sovereignty, of its own right to its freedom, one has to support the right cause and that is how our great Prime Minister and Foreign Minister have supported the cause of Argentina for its sovereignty over Falklands.

Sir, the Falklands war has given us another dimension how these islands can be used like Diego Garcia. Why so much focus on the Falkland islands? That Is because it is the only island in the whole of the Atlantic which can be used for military purposes. The *New York Times* wrote, suppose the Panama Canal is occupied, the only route to Alaska will be through the Atlantic, which means that Falkland islands should be the centre of political and military gravity. That is the reason why America and Britain colluded to crush Argentina. Argentina was their blue-eyed boy. America wants to have hegemony over Central America, over Latin America. You know of their relations with Bolivia, Venezuela, Peru, Nicaragua. All these States were called the satellites of the United States. But his Falkhnds crisis, to the benefit of progressive forces, has divided Latin America into Polarisation. Some will go with the USSR and some will go with the USA. We have Cuba, we have Somalia, we have Angola and everywhere there is trouble today. The whole world will go to see the polarisation camps with the socialist camp on the one side and the military camp on the other. The only solace;, the only confidence ithat people can have is the non-aligned powers, and India stands as the leader of the nonaligned bloc. After Gamal Nasser, after Tito, after Soekarno, after all the leaders. the only distinguished leader today in the non-aligned world Is Mrs. Gandhi. Everybody wants to see how Mrs. Gandhi tries to manage the world problems, and she has been so emphatic.

#### (Interruptions)

Look at this war of Iran and Iraq. You know, the Indian National Congress has fraternal relations with the Arab Baathist Socialist Party. Saddam Hussain is a very dear friend of ours, a great friend of Mrs. Gandhi, has been a supporter of India's freedom movement, of democracy and everything. Yet India chose to maintain neutrality in the war to see that the war does not expand, the area o military operations does not expand. In spite of the fact that there was pressure on us from our Iraqi friends, Mrs. Gandhi's leadership saw to it that India does not become a party either to Iran or Iraq. And that

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is why today the war is localised. Otherwise the conflagration would have gone to far away places.

Think of Kampuchea. India took a very rightful stand under the leadership of Mrs. Gandhi. We rejected the old Government of Pol Pot, accepted Heng Samrln as the legal representative of the people of Kampuchea. That is where we stood.

We are trying to develop our relations even with China. Gone are the old day\* when India and China used to quarrel with each other. used filthy language with each other, when Indian diplomats used to walk out of all cocktails. all dinners, all discus-iions across the table. Those daysi are gone. India wants to develop fraternity. In the world history such thingj happen. There was a hundred years war, a seven yeans war, a 36 years war. We have seen two global wars but, after that, we are also seeing friendship among warring camps. Who could imagine in 1939 that Hitler and Stalin would be friends by a Non-Aggression Hitler consulted Ribbentrop, Pact Goering, all his aides and asked, "Should we do it?" Joseph Stalin, the leader of the communist bloc at that time thought, "First we have to exist, then the war' because Stalin knew that the Britishers were not friends of Russia or Americans were not friends of Russia. It was Churchill who wanted to land at Danzing with all his forces ... (Interruptions)... The question is to exist first and then do anything.

Sir, this world today believes in peaceful co-existence. Let America live, let Russia live, let China live, let us also live in this non-aligned world. There should not be war because we have seen the vicissitudes of war, we have seen the tragedy of war, we have seen how in gas chambers people were killed, children were killed, women were raped, people were annihilated. We have seen enough of war. Recently I had been to Hiroshima and Nagasaki. It Is so great that our Prime Minister is visiting Japan for one day. It is a great country; it had remained in isolation. For the last twenty years, we have never looked to Japan with credibility, we have never looked to Japan for assistance, we have never looked to Japan for help. A small country out of the debris of the war, out of the dust of the war, today Japan can match any big Power, be it in electronics, be it in hydroelectric generation, be it in thermal power plant\* be it in any field. Japan is today on top. That is why the Americans were almost at their feet to say: Please do not export any goods to America, for then the American goods will not be purchased by anybody. The customers want only Japanese goods: perfection, precision, automatic, computerized. I mean, Japan's development is supreme today. It is good Mrs. Gandhi is visiting\* that country. They remember Rabin-dra Nath Tagore, they remember Jawaharlal Nehru, they remember Mahatma Gandhi.

SHRI SHIVA CHANDRA JHA (Bihar): Mahatma Gandhi did not go to Japan.

SHRI SHYAM SUNDAR MOHAPA-TRA: They remember him for the role he played in world politics giving India freedom. Rashbehari had gone to Japan, married a Japanese girl, established a centre in Tokyo, did everything for Indian war of independence. Sir, today we have to contain all the exigencies of war, the prospects of war, contain everything. And who can do it? It is the non-alignment movement. We have to make the movement stronger day by day. Then only it is possible. But the role played by the big powers creates suspicion in our minds, creates confusion, gives us anxiety and sometimes we feel that perhaps it will not be possible.

Before concluding my speech, I want to say that today India is progressing from strength to strength. With the IMF loan released which is now over 2 billion dollars, it is going to help us. There are no strings attached to it because under the leadership of Mrs. Indira Gandhi the Government will not accept any help with strings attached, whether it is from America or from Russia or from France or any other country. It is a sovereign country with sovereign people. The Government is dedicated to people and not to any Government.

With these words, I conclude and hail the achievements of the Government and support the Appropriation Bill once again.

SHRI R. R. MORARKA (Rajasthan): Mr. Vice-Chairman, Sir, this Appropriation Bill (No. 3) seeks the authorization of this House for a sum of Rs. 2,262.61 crores spread over 14 different demands. Mr. Vice-Chairman, Sir, I want to confine myself only to one demand, viz. Demand No. 41, which is the largest one and a'so which is of special significance to this House. As Council of States, naturally we ours is the are more concerned with the fiscal relationship between the Centre and the States. Sir, under Demand No. 41, the Government pro. poses to give a sum of Rs. 1,743.46 crores to 18 States for wiping out their overdrafts which they have accumulated with the Reserve Bank of India. In the first place, I wish that this scheme of overdraft regulation was brought by the hon. Finance Minister a little earlier. Why I say this is because at the time the Annual Plans for different States were decided, allocations were made, there were several States which were punished because they overdrafts. Unfortunately, had large Rajasthan one such S\*ate. Whreas was the Annual Plan allocation for other States increased, because it had large overwas drafts, the allocation for Rajasthan was slightly reduced, as compared to the previous vear. That is my grievance. Now, Sir, coming to the scheme. I wish to say that a similar scheme, almost the same scheme, was started first in 1972. Under that scheme, a sum of Rs. 642 crores was

given to the States—12 States at that time and almost under similar conditions. Then also it was provided that if thereafter the States again resorted to overdrafts, their cheques would be dishonoured by the Reserve Bank. For some time the scheme worked. But in 1974, April and May, the Reserve Bank started dishonouring the cheques of four States, Punjab, Madhya Pradesh, Kerala and Karnataka, and immediately the Chief Ministers came to Delhi, saw the Finance Minister and the Finance Minister was obliged to countermand his instructions to the Reserve Bank, and the Reserve Bank started honouring those cheques.

Then, again in 1978, almost with the same objective as the present Finance Minister has announced here, an overdraft regulation scheme was announced, and at that time the sum given to the States was about Rs. 430 or Rs. 435 crores. Then also it was provided that if thereafter, the States resorted to overdrafts with the Reserve Bank, their cheques would be dishonoured. Now, you see, between 1978 and 1982, large overdrafts have accumulated and the Reserve Bank has not dishonoured the cheques. It cannot do; it should not do. If the Reserve Bank starts dishonouring the cheques of the States, what would happen? What would the States do? Now, they talk of financial discipline. Yes, when the States resort to these overdrafts they spend what they do not ha.ve, they use the bank's money and to that extent, this is a financial irregularity. But then, may I ask, what do the Central Government do when they resort to deficit financing? Is it not the same thing, that they spend what they do not have, what they have not budgeted for? May I know what would happen if the Reserve Bank starts dishonouring the cheques of the Central Government? Therefore, Sir, the problem is a little deeper. It is a chronic and perennial problem and you have to solve it by reassessing your fiscal relationship with the States. This type of palliatives or

ad *hoc* treatment will not solve this problem on any sound basis.

Now, what is the net result of this scheme, Mr. Vice-Chairman? The net result of the scheme is that instead of the Reserve Bank being the creditor of the States, the Cen ral Government has become the creditor. Secondly, instead of the deficit being shown in the States' budgets, the deficit is transferred to the Central Government. Is this the remedy? Is this the cure?

Then, when you talk of financial discipline, you should not speak in general terms that the States who have overdrafts indulge in indiscipline. Examine their spending, pinpoint if there is extravagance, pinpoint if there is any corruption and put them 'o terms. But Sir, if the State Governments are compelled, are obliged to spend because of certain natural calamities and the Central not Government does meet the expenditure on these unforeseen natural calamities to the full extent, what is the remedy for the States, may I ask? The States will be obliged to spend none the less and they will have to resort to overdrafts. Now, the Finance Minister said while presenting the scheme that it is unre--alistic to expect the States to wipe out their overdrafts overnight. Very correct, very realistic. But under the scheme which he has announced, he is expecting these States to repay the loans with interest, to start repaying them from April 1984, if I am correct. How are the States going to augment the resources not only to meet the current expenditure which is higher than their income but to pay back this additional burden of loans and advances? Therefore, again I gay that this is not a realistic approach to give them a medium-term loan against their Plan allocations or against their dues, because, then, the overall stringency still continues. In this connection I want to bring to your notice the fact that the revenue base of the States is

quite different from the revenue base of the Central Government. So far a<sub>s</sub> the Central Government is concerned, the revenue base is very elastic. It is growing income-tax, corporation tax, excise, customs. They grow over all these fiveyear plans, whereas in the States what do we have? Land revenue, some sort of excise in some limited way. We have the sales tax which again the Government wants to take over and convert it into excise. Therefore, the whole approach of the Cen ral Government towards the States is not realistic. I know a some regular and irregular intervals they come to the rescue of the States and bail them ou . But then thh is not a proper and permanent remedy. I think the time has come when the Central Government must tackle this problem—on a long-term, on a semi-permanent basis so that their finances may be put on a sounder footing and the solution may be more durable. Thank you.

(JVo. 3) Bill, 1982

थी लाडलो मोहन निगम (मध्य प्रदेश) : उपसभाष्यक्ष जी, यह सारा मामला हिन्दुस्तान की ग्रथंव्यवस्था किस तरह से लड़खड़ा रही है और उसमें जो मंत्री खजाना गलियारा 'ढंढने की कोशिश कर रहे हैं उस को ले कर है, लेकिन उस का यह इलाज मझ को नहीं लगता। एक तो यही दुर्भाग्य है कि साल में कितनी मर्तबा हम को विनियोग विधेयक के तहत, ग्राघ्या-देशों के जरिए ग्रौर विभिन्न माध्यमों से लेना-देन पडता है। यह भी पैसा एक बात साफ है कि हिन्दुस्तान के जो भी अर्थं शास्त्री या श्राप का जो महकमा है उस का दिमाग भी कुछ साफ नहीं है कि कितनी जरूरत ग्राप को होगी और किस तरीके से उसको पूरा करना है। कहने का तात्पर्यं है कि खासकर हिन्द्रस्तान का जो जाप का मंत्रालय है उस के पास दण्टि नहीं है, उसने प्राथमिकताएं तय नहीं की हैं। जब श्राप प्राथमिकता नहीं तय करते हैं तो समस्या उत्पन्न होती है और उस के आगे परिणाम

देखने को मिलते हैं ग्रौर ग्राप खामखाह इस तरह विनियोग ला कर कर रख देते हो । अब मैं एक ही बात कहना चाहंगा कि असली मसला यह है कि हिन्दूस्तान का जो आर्थिक दिमाग है, जो आप की सोच बन गया है वह कुछ मुट्ठी भर लोगों के हाथ में है। आप को खुद यह पतानहीं कि कब किस बुनियादी समस्या को आप को हल करना है ग्रीर उसके लिए कौन-से साधन उपलब्ध किए जाये जिस से आप के ग्राधिक स्रोत बराबर बने रहें। ग्राप का आधिक स्रोत अगर हिन्दूस्तान की जनता की खाली जेबे हैं तब तो वह एक न एक खत्म होने वाला है। प्राकृतिक साधनों का दोहन और मनुष्य के श्रम की क्षमता इन दोनों का संयोजन जब तक नहीं होगा हिन्द्स्तान की दौलत बढ़ नहीं सकती । माप खुश हो सकते हैं कि हर साल आप हजार करोड रुपया ग्रपने बजट में बढा देते हैं, लेकिन वह आप की दौलत नहीं है। वह ग्राप का दिवाला है ग्रौर यही दिवाला जैसा कि मोरारका जी कह रहे ये कि जो राज्यों के ग्राधिकार थे, राज्य जो ग्रपने ग्राधिक साधन इकट्ठा कर सकते थे वह भी परोक्ष रूप से केन्द्र के पास चले गये हैं। राजनीतिक सत्ता का जिस तरह से केन्द्रीयकरण हो रहा है वह तो हो ही रहा है लेकिन यह भो दुर्भाग्य है कि गांधी जी के देश में अर्थं व्यवस्था का भी केन्द्रीयकरण हो रहा है। जिस तरह से केन्द्रित राज-नीतिक सत्ता से प्रजातंत्र नहीं बन सकता, उसी तरह से देश की किस्मत भो तब तक नहीं बदलेगी जब तक कि आर्थिक विषमता को दर करने के लिए आप आर्थिक क्षमताओं काभी विकेन्द्रीकरणन कर दें। अब प्रश्न यह है कि यंगर आप के दिमाग में यह बैठा है कि बड़े कारखानों से ही दौलत बन सकती है तो इस तरह की दौलत बनाने का एक ही साधन श्राप के पास बचा है स्रोर वह यह है फि हिन्दुस्तान में कितने ज्यादा भीर नोट के कारखाने भीर बनाये जा सकते

हैं। और ग्रव तो उसके लिए भी किल्लत आ गई है। तो बुनियादी प्रक्त मेरा यह है कि आप जो यह विनियोग विधेयक ले कर आये और जो आप ने यह 14 सीगे बताये हैं उन में जो दूसरी बातें हैं जिन से वास्तव में जनकल्याण हो सकता है और जिन से देश की दौलत बन सकत है वह कहीं आप के इस विनियोग विधेयक में मिलते नहीं जिन से कि आम आदमी के मन में दौलत पैदा करने की प्रवृत्ति जगे और आप की दौलत बढ़े। इंसान की दौलत बढेगी तो स्वाभाविक है कि सुबे का झौर देश का खजाना बढेंगा। लेकिन उसका कोई प्राविधान इस में नहीं है । मसीवत यह है कि जब कभी ऐसा मौका आया है ग्राप खर्च को सोच नहीं पाते हैं ग्रौर वह आप को कर देना पड़ता है। इससे ज्यादा और क्या मुसीबत हो सकती है। क्या ग्राप बतला सकते हैं कि पिछले एक साल में सरकारी ग्रौर गैर-सरकारी ग्रौर गैर-सरकारी में मैं उन को नहीं कहता कि जो विदेशी यात्राय केवल मौज मजे मस्ती के लिये होती हैं, जिन से देश को कुछ मिलने वाला नहीं है, कितनी होती हैं ?

एक माननोथ सदस्य : झापका इशारा किधर है ?

श्री साडली मोहन निगम : देश के हर आदमी के, हर मंत्री के मन में यह प्रवृति रहती है कि जैसे कि पिछले जमाने में हमारे हिन्दुस्तान के पुरखों के मन में चाह होती थी कि बद्रीनाथ चले जायें या चारोंधाम की यात्रा कर आर्यें, उसी तरह से ग्राज यह प्रवृत्ति वन गई है कि चाहे वह अफसर हो या दो कौड़ी का आदमी हो, हर कोई बाहर जाना चाहता है और कितना पैसा खर्च होता है ? आप जब बाहर जाते हैं तो कितना पैसा तोहफों की शक्ल में दूसरों को देते हैं। आज तो हिन्दुस्तान को कला वस्तूएं जिन पर हम कभी नाज कर

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[श्री लाडले: मोहन निगम]

सकते थे वह भी तोहफों की शकल में बाहर दो जाने लगी हैं इस लिए कि हमको कुछ प्रतिष्ठा मिल जायेगी, कुछ जैसा मिल जायेगा, मसीवत यह हो गई है कि हिन्दुस्तान में पहले एक दो मादमी मालिक होता था, अब तो पता नहीं कितने मल्क इस मल्क के मालिक बन गये हैं, ग्रौर कहने के लिए, जैसा कि ग्राप कह रहे थे, कह सकते हैं कि हम स्वाबलम्बी हैं लेकिन क्या महापाव जी सीने पर हाथ रख कर कह सकते हैं कि हम सही मायनों में स्वाबलम्बी बन गये हैं। हमारी नीतियां और कहीं से प्रभावित नहीं होतीं। मैं चाहता था कि विदेश मंत्रालय पर बहस हो, लेकिन मैं झायिक मामलों के बारे में कह रहा हं स्रौर इस का जवाब वित्त मंत्री जी को देना चाहिए कि कितनी यातार्थे सरकारी अफसरों की और मंतियों की विदेशों में हई ग्रीर उन पर कितना खचं ग्राया ग्रीर साथ ही साथ कितने तोहफ़ों को शकल में हिन्दूस्तान की दौलत दूसरों को आप ने दें। और जब आप मझे कोई चीज देंगे तो मैं भी कोई चीज ग्राप को भेंट करूंगा। ग्रीर मजा यह है कि हिन्द-स्तान का कोई भक्वा मंत्री, हिन्द्स्तान का कोई व्यक्ति या ग्रांफिसर ग्रपनी जेव से नहीं, सरकारी खर्च पर तोहफ़ा देता है ग्रौर उस के ऐवज में जो तोइफ़ा उस को मिलता है वह समझता है कि यह तो उस के बाप की संपत्ति हो गई। वह हिन्दुस्तान के दोशखाने में जमा नहीं होता । ग्राप यह भी बताने को कोशिश करें कि कितनी विदेश याताचों में तोहफे ग्रापने उपहार में दिये हैं और उनकी एवज में कितने तोहफे तोहफेखानों में जमा हए हैं। मेरे कहने का मतलब यह है कि जो सारी म्रर्थं ब्यवस्था आपकी है वह विलासिता की तरफ़ चली जा रही है। हम फैशन भीर विलासिता के जरिये समझते हैं कि हम सामान्य नागरिक से ऊंचे हो गये हैं अरीर उससे ऊंचे बढने की हविश हमको

यहां ले आई है कि हर मद में हमारा खर्च णैतान की तरह से बढता जाता है। वह खर्चा ग्राप जब मन चाहे, तीन महीने, चार महीने में विघेयक लाकर यहां से ले लीजिए । कभो इसका जिक करेंगे कि हिन्दस्तान में दौलत पैदा करने वाले मदों में कितनी ग्रामदनी हुई ? छोटे से छोटा बनियां भो यह समझता है कि ग्रगर मैं यहां इतना पैसा खर्च कर रहा हं तो इसकी ऐवज में मझे ग्राधा भी मिलेगा कि नहीं। जो लगा रहे हैं उसका कितना लाभ मिलेगा। मेरे कहने का मतलब यह है कि ग्रापके विभाग में, वित्त मंत्रालय में, ग्राधिक विभाग में और उसके साथ मंसूब के विभाग में जो बने हएहैं उनमें कोई समन्वय नहीं है । यही कारण है कि आधिक विषमता बढती है तो उससे स्पर्द्धा बढ़ती है, लोगों में कंपिटिजन बढ रहा है। एक म्रादमी चार चार बसेंबदलकर भीदफ्तर समय पर नहीं पहुंच पाता है, दूसरी तरफ वह देखता है कि मेरे साथ बैठा मेरा अफसर मोटर में आता है और कम काम करता है । उससे उसके मन में घुणा होती है। यह घुणा ग्राथिक विषमता के द्वारा पैदा की गई है, मन्ष्य मन्ष्य को बीच में घणा से हिन्दस्तान की न्याय ग्रौर व्यवस्था की भी एक समस्या बन गई है। यह चीजें हमारेव्यवहार से जडी हई हैं। मनुष्य जितनी ज्यादा मनच्य के बीच में हम दूरी पैदा करेंगे उतना ही ज्यादा ग्रथं व्यवस्था के ऊपर भार होगा, लेकिन न्याय ग्रीर व्यवस्था जिसको ला एण्ड ग्रार्डर कहते हैं, उसके ऊपर भ, भारी ग्रसर पड़ेगा। मुसीवत यह है कि शहरों में कितनी घटनायें घटती हैं, वह दर्ज हो जाती हैं, लेकिन असंख्य पाप, ग्रन्याय ग्रौर जल्म दूर दराज के इलाकों में होते हैं, उनकी खबर तक हमको नहीं मिलती हैं। आप पुलिस पर पैसा खर्च करते हैं। ग्राजादी से पहले पुलिस पर मुक्किल से 19 करोड़ रुपया खर्च था ग्राज

करीब करीब 1900 करोड़ रुपया पुलिस पर वर्च हो रहा है और अपराधों को संख्या बढी है ।

संसदीय कार्य विमाग में उपश्वेत्री (श्री कल्पनाथ राष्ट्र): घट गई है।

श्री लाडली मोहन निगल : क्योंकि प्रापने हुक्म दे दिया है कि एफ॰ आई॰ आर॰ दर्ज मत करो, अगर दर्ज करो तो सादे कागज पर लिखो । तो मैं आपसे कह रहा हूं कि जिस व्यवस्था के लिए जितना पैसा खर्च कर रहे हैं, उस पर आपका नियंत्रण नहीं है । अरबों रुपये का बजट मार्च के महीने में आया । बहुत सारी बहस हिन्दुस्तान की किस्मन और दौलत के ऊपर हुई है, और हो रही है और आपको ताज्जुब होगा कि 26 घण्टे उस पर बहस हुई, केवल तीन चार महकमे लिये गये, वाकी गिलोटीन हो गये।

श्री कल्पनाथ राथ: विरोधी दल केलोग मौजद नहीं रहते हैं तो क्या होगा?

श्री लाडली मोहन निगम : आप अपने मन का सन्तोष करिए क्योंकि आप जानते हैं कि खाली हाथ उठाने का वक्त होगा तो त्रा जायेंगे । तीन लाइन का नोटिस निकालना होता है तो ग्रा जायेंगे क्योंकि रोजीरोटी का सवाल होता है। इसलिए मेरा कहना है कि ग्राप जितना पैसा लेना चाहते हैं लीजिए, लेकिन इसका दायित्व किस पर है कि वह सही खर्च हुग्रा कि नहीं ? यह तो ग्राप देख रहे हैं कि पब्लिक एकाउंटस कमेटी, पब्लिक ग्रंडर-टेकिंग कभेटी, सार्वजनिक उपक्रम समिति एवं सार्वं जनिक लेखा समितियां हिन्दस्तान में माज पंगुहो गई हैं। किसी की भी हिम्मत है, किसी मंत्री की हो या किसी ग्रीर को जो इसको रोके ग्रांर जो निष्चित

मर्दे बनो हई हैं उनका बेशमीं से उल्लंघन किया जाता है। आपके उस सदन में भो बहस चली, नाना तरीके चलाते हैं। असली सवाल यह है कि जो खर्चा हमारा बढ़ रहा है उसका एक कारण है कि हम अनुल्पादक चीजों पर जोर देरहे हैं, निर्यात पर नहीं, उन चीओं मैं जिनमें हमको कमीशन मिल सके । बिल्कूल साफ है कि मुझ को ग्रपने खेत में कुएं खोदने हैं तो 10 हजार चगया, 20 हजार रुपया ग्राप दे देंगे, उसमें कुछ लोग रिश्वत खाना चाहेंगे। ग्रापने कोई ऐसी योजना बना दी जिसमें ग्ररबों रुपया खर्च होने वाला है तो उसमें एक परसेंट भी लगाया जाए तो काफी रुपया उसमें से रिश्वत में चना जाता है। मान लीजिए 100 करोड की योजना बनाई गई तो इसमें से एक परसेंट यानी 10 करोड़ रूपया जिसे कहते हैं चिकनाई लगाने के लिए चला जायेगा। सवाल यह है कि बड़ी योजनाओं में, बड़े मन्सूबों में दौलत खर्च करने का जितना बड़ा प्लान बनेगा उसमें उतना ही पैसा ग्रीस जिसे कहते हैं लगाने में चला जायेगा। योजनाएं जिन ग्रादमियों के लिए बनाई जायेंगी उनको क्या मिलेगा। एशियाड से लेकर ...

श्री कहन्यताथ राखः एशियाड का तो ग्रापको समर्थन करना चाहिए । एशियाड के कारण गेम्स को स्प्रिट पैदा होगी । इसको ग्राप क्यों भूलते हैं ।

श्रो लाडलो मोहन निगम : कल्पनाव जी, ग्रापने ग्रच्छो वात कहो । खेल की भावाना की मैं जरूर कद्र करता हूं । लेकिन हालन यह है कि खेल संगठन पर कितना पैसा खर्च किया जा रहा है उतना ज्यादा हिन्दुस्तान के खिलाड़ी ऊपर उठ नहीं रहे हैं । कल्पनाथ जी वयोंकि आपने खेल की बात कही इसलिए मैं यह कह रहा हं कि

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[ओ कल्पनाथ राय]

70 करोड़ के हिन्दुस्तान में ग्राप एक भो माई का लाल ऐसा पैदा नहीं कर पाये जो दुनिया के खेल के मैदान में फाइनल तक भी पहुंच सके ।

श्रो कल्पनाथ रावः ग्राप डिस-करेज क्यों कर रहे हैं।

श्री लाउली मोहन निगम : हमारे लोगों के खेलना नहीं स्राता, यह बात नहीं है। हमारे लोगों को खेलना तः ग्राता है लेकिन हमारे खेल का रिण्ता जुड़ा है खाने से। वह उनको ठीक से नहीं मिलता। हमारे नौजवहन जब खेलते हैं तो 10-15 मिनट तक तं अच्छी तरह से जमते हैं, विरोधियों पर छाये रहते हैं लेकिन उसके बाद सांस उखड़ जाती है। जब सांस उखड जायेगी तो किस तरह से वह खेल पायेंगे। मतलब मेरा यह है कि इसका रिश्ताखुराके से है। जब तक खेत-खलियान की हैसियत नहीं बदलेगी, जब तक इस देश में अनाज की बालियां सम्पूर्ण नहीं होंगी, ग्रादमी का पेट नहीं भरेगा तब तक बुद्धि भो नहीं बदलेगी ग्रौर न ही देश बन सकेगा । इस वास्ते मैं कहना चाहता हं कि यदि ग्राप खर्च करना चाहते हैं तो हिन्दूस्तान में जो कल-कारखाने हैं ग्रौर खेत हैं उन पर खर्च करिये। जिस तरह से हमारे शरीर के ये दा बाजू हैं उसी तरह से हिन्द्स्तान के ये दो बाज हैं कल-कारखाने और खेताँ। ग्रगर इन दोनों का मेल नहीं होगा, तो जिस तरह से शरीर का एक बाजुमोटा हो जायेगा और दूसरा सीकिया हो जायेगा ग्रौर उससे शरीर लड्खड़ाने लग जायेगा उसी तरह से मापकी ग्रर्थं व्यवस्था भी लडखडाने लग जायेगी ।

ग्रन्त में मैं यह कहूंगा कि ग्राप ज पैसा मांगने जा रहे हैं बहुतो सरकार ने फैसला कर लिया है और वह आप बहुमत के बल पर ले ही लेंगे, कोई पूछने वाला नहीं है कि आप कहां खर्च कर रहे हैं और कैंसे खर्च कर रहे हैं । ग्रगर पालियामेंट में बहस भो होगी 10-20 घण्टे में बहस खत्म हो जायेगी । और ग्राप ग्ररवों रुपये खर्च कर देंगे । लेकिन इतना याद रखिये कि ग्राने वाली पीढ़ी, हम जिस पैसे को यहां बैठ कर, जिस तरीके से देश की जनता की दौलत खत्म कर रहे हैं उसको वह माफ नहीं करेगी । फिर सदन में प्रर्थ-व्यवस्था के उपर बहस नहीं होगी तब अर्थ व्यवस्था पर बहस सड़कों पर होगी ।

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आवे कल्पनाथ राखः ग्राप उपाय तो बताइये।

श्री लाडली सोहन निगम : हमने कहा कि हमारे पास समय नहीं है, नहीं तो इस पर पूरी बहस की जा सकती है। इसके तीन ही उपाय मैं बता रहा हूं। ग्राप हिन्दुस्तान में खर्च की सीमा बांधें। दूसरा उद्योग-कारखानों में प्राथमिकता तय करें। इसके साथ-साथ यह भी कसम खा लें कि प्राने वाले 10 वर्षों तक ग्रावश्यक चीजों को छोड़ कर जो जीवनद नीय चीजें हैं उनको छोड़ कर देश किसी फैशन विलासिता की चीज को ग्रायात नहीं करेगा। इन तीन चीजों पर ग्राप गौर कर सकते. हैं।

श्री हरी शंकर मामडा : उपसभाध्यक्ष महोदय, जिस समय यह वहस शुरू तुई ग्रोर कांग्रेस के माननीय सदस्य बोलने के लिए खड़े हुए तो मैं सोच रहा था कि प्रनुदान मांगों के वारे में वात कहेंगे लेकिन उन्होंने केवल श्रीमती इन्दिरा गांधी की स्तुति का गायन किया श्रौर मुझे लगा कि शायद बहस इसी पर हो रहो है । इसलिए मैं सबसे पहले जो डिमाण्ड संख्या 12 है उस पर ग्रपने विचार व्यक्त करना चाहता

हं। आप जानते हैं कि बजट बनाते समय कुछ दूर-दृष्टि की आवश्यकता होतो है। मैं समझता हूं कि कभी भी बजट कल्पना के ग्राधार पर नहीं बनाया जाता है। इस डिमाण्ड को देख कर ऐसा लगता है कि वित्त मंत्री ने बजट बनाते समय ग्रपने दिमाग को बिल्कूल काम में नहीं लिया है। इस हैड के ग्रन्तर्गत बजट में 80 करोड़ रुपयों का प्रावधान किया गया था। इस एडवांसिंग टेक्नीकल ऋडिट के ग्रन्तगत पहले 80 करोड़ रुपयों का प्रावधान किया गया. लेकिन ग्राज उसके लिए 480 करोड़ रुपयों को सप्लीमेण्टरी डिमाण्ड ले कर ग्राप यहां ग्राए हैं। क्या तालमेल है बजट में ग्रौर इस सप्लीमेण्टरी डिमाण्ड में, यह मेरी समझ में नहीं ग्राता है ? यह हो सकता है कि ग्राप दो सौ करोड़ रु० का प्रावधान पहले कर देते और दो सौ करोड़ रु को सप्लीमेण्टरी डिमाण्ड लेकर ग्राज यहां पर ग्राते । उस समय ग्रापके दिमाग में यह बात नहीं थो कि एडवांसिंग केडिट इन एक्सपोर्ट ट्रेड के लिए करेंगे, कितना इसको करने की योजना है, और कितना यह किया जा सकता है और कितना करना चाहिए ।

[उपसमाध्यक्ष (श्री आरः आर ० मोरारुता) पोडासीन हए।]

मैं समझता हं कि इसके बारे में वित्त मंत्री जी ने ग्रपना बजट बनाते समय कोई ध्यान नहीं दिया। इसलिए वे आज इस प्रकार के डिमाण्ड लेकर हमारे सामने ग्राए हैं। यह तकनीकी दुष्टि से भी घोर मापत्तिजनक है और इसका ग्रसर इस बात पर पड़ता है कि हमारे वित्त मंत्री कम से कम इस डिमाण्ड के संदर्भ में विलकूल भी दूर-दृष्टि से काम नहीं कर पाये हैं और शायद उन्होंने अपना दिमाग इस ओर नहीं लगाया। इसलिए मैं वित्त मंत्री महोदय से यह पूछना चाहता हं कि क्या

कारण है कि वजट में उन्होंने 80 करोड़ रुपयों का प्रावधान किया और इस डिमाण्ड को लेकर अब वे 480 करोड़ रुपयों को मांग कर रहे हैं ? जो बातें ग्राज उनके दिमाग में ग्रा रही हैं, क्या वे बातें उस समय, बजट बनाते समय, उनके दिमाग में नहीं थीं ? क्या उस समय यह एडवांसिंग की स्कीम, एडवांसिंग क्रेडिट फार एक्सपोर्ट ट्रेड उनके दिमांग में नहीं था ? उस समय उन्होंने केवल 80 करोड़ रुपयों का प्रावधान क्यों किया ? मैं यह भी जानना चाइता हं कि फिर कौन से हालात पैदा हो गए कि जिसके कारण उनको 480 करोड़ रूपये प्राप्त करने के लिए यह सप्लीमेण्टरी ग्राण्ट लेने की जरूरत पड़ रही है ?

श्रीमन, डिमाण्ड नं 13 में ग्राप 11.70 करोड़ रूपयों को डिमाण्ड नेशनल टेक्सटाइल कारपोरेशन के लिए कर रहे हैं क्योंकि ग्रापको टेरी क्लोथ डिफेन्स सर्वितेस सप्लाई करना है। आप नेजनल को टेक्सटाइल कारपोरेशन में तीन सौ करोड़ रुपया लगा चके हैं। आपने 103 सिक युनिटों को लिया था और इस विचार से लिया था कि ग्राप इन सिक युनिटों को ठीक करते चलायेंगे। मैं पूछना चाहता हं कि आपने इन 103 यूनिटों में से कितनो यनिटों को, सिक युनिटों को, हैल्दी वना दिया है ? मेरी सूचना यह है कि सिक युनिटों का इसलिए हाथ में लिया जाता है कि जो यूनिट सिक है उसको ठीक कर दिया जाय । आप जानते हैं कि जितने भो मिल ग्रोनर्स होते हैं वे ग्रंपने मुनाफे का उपयोग ग्रापने व्यक्तिगत लाभ के लिए करते हैं। उनको जो मुनाफ़ा होता है उसका जो हिस्सा मिल का मजानरी को ठोक करने में लगना चाहिए, वह नहीं जगाया जाता है और मशीनरी हमेगा के लिए खराब हो जातां है और मुनाफ़ा मां कन हो जाता है। ऐसा मिल का सिक यूनिट घोषित कर दिया जाता है और गवर्तनेंड इस

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[क्वी हरी शंकर भाभडा] । युनिट को इसलिए अपने हाथ में लेती है कि सारी मणीनरी को ठीक करके, पूरा रिनोवेेशन करके उस सिक यनिट को हैल्दी बनाये । लेकिन मेरी सूचना यह है कि इन सारी 103 युनिटों में से किसी भी युनिट में पूरे तौर से मणीनरी का रिनोवेणन नहीं किया गया है और इस प्रकार से जो ब्यरोत्रेटिक ढांचा है, यह चल रहा है। ग्राप जितना रुपया लगा रहे हैं वह रुपया हजम होता जा रहा है। जिस मकसद से, जिस उद्देश्य से, इन 103 मिलों का भ्रधिग्रहण किया गया था वह उद्देश्य पूरा नहीं हो पा रहा है। इसलिए ग्राप जितना रुपया इन पर लगाते जाएंगे वह डम्प होता जाएगा, उस रुपये का दूरुपयोग होता जाएगा। आपका जो मूल उद्देश्य था कि सिक यूनिटों के अपने हाथ लेकर ठीक किया जाएगा ग्रीर इस नेशनल टेक्सटाइल कारपोरेशन के माध्यम से उनक हैल्दी बनाया जाएगा वह भी पूरा नहीं होगा। इसलिए मैं वित्त मंत्री जी से पूछना चाहता हं कि वे इस सम्बन्ध में प्रकाश डालें। इन 103 यूनिटों में से कितनी युनिटों को वे समझते हैं कि वे इतनी हैल्दी हो गई हैं कि उसमें उन्हें पैसा नहीं लगाना पड़ेगा । ग्रीर उनके द्वारा पैदा किये हए माल से इसको प्राफिट होगा । इसको जरा बताने का कण्ट करें कि ऐसी कितनी यगिटें आपने तैयार कर दे हैं। उसके बाद ही इसकी इजाजत सरकार को दी जा रुवती है वह 11 करोड़ रुपये और लगाये । वैसे कहने के लिए आप बहत सी बाते ऐसी कहते हैं जो सत्य से बहुत कोसों दूर हैं। एक स्रोर तो स्राप कह रहे हैं कि हमारी स्नाधिक स्थिति बहुत मजबुत है। ऋभी एक माननीय सदस्य बड़े जोर से कह रहे थे कि श्रीमती इंदिरा गांधी का इत्मेरिका में इतना स्वागत हुआ, यह हुआ, वह हुआ । यह टेलीविजन में भी आया है और आपने भी इसका प्रचार किया। मैं इनसे पूछना चाहता हूं कि उनकी ग्रमेरिका यात्रा का उद्देश्य क्या इतना ही – था कि वहां पर उनका बड़ा स्वागत हो, टेलीविजन पर दिखाया जाय और आप उसका स्तुतिगान करते रहें। मुझे वताया जाय क्या अमेरिका ने उनको वहां पर जाने पर ...

श्री कल्पनाथ राथः सारा देश इस बात की प्रशंसा कर रहा है ग्रौर

श्री हरो शंकर भाषड़ाः ग्राप सुनिये, मैं क्या कहना चाहता हूं। आप समझने को ....

श्री कल्पनाथ राथ : क्या आप यह समझते हैं कि आपका दिमाग बहुत तेज है ?

श्री हरी शंकर भाभड़ाः मैं जो कहना चाहता हूं पहले उस का समझने की को शिश करें। मैंने बात ही गुरू नहीं की ग्रीर ग्रापने पहले ही फतवा दे दिया। मैं 🕱 यह कह रहा हं कि केवल इसके लिए श्रीमती इंदिरा गांधी वहां गई हैं ? अमेरिका जो हमारी सीमाग्रों पर कठिनाइयां पैदा कर रहा है, पानिस्तान को जो वह हथियार दे रहा है, बताइये कि उसमें क्या अन्तर पडा ? हिन्द महासागर के अन्दर जो हमारे लिए कठिनाइयां अमेरिका पैदा कर रहा है उसमें कितनी समस्या सुलझी । . इसका जवाब ग्राप श्रीमती इंदिरा गांधी के ग्राने के बाद दे दीजिएगा। ग्रमी-ग्रमी जब श्रीमती गांधी ने वहां पर ग्रपील की थी रोगन साहव से कि इजरायल जिस प्रकार से फिलस्तीनियों पर बेस्त के अन्दर अमानुषिक ग्रत्याचार कर रहा है, उसका रोकने के लिए रीगन का ग्रपना व्यक्तिगत प्रभाव काम में लाने के लिए जो कहा उसका क्या

असर हुआ ? उल्टा हुआ यह है कि कल उसने अपने अत्याचार और बढ़ा दिये और वहां लड़ाई बहुत घमासान हो रही है । बेरुत में फिलिस्तीनियों के साथ जिस तरह से अमानवीय व्यवहार किया जा रहा है, जिस तरह से वहां लोग भूखे प्यासे मर रहे हैं, उनको चारों तरफ घेराबन्दी में रहना पड़ रहा है, एसी सारी स्थिति में आज तक उसमें कोई लाभ हुआ ?

श्री कल्पनाथ राध: आप इजराइल का समर्थन करते हैं। ग्राप श्रवनो पार्टी के उपाध् का है, यह बड़े शर्म को बात है। इंदिरा गांधी डंके को चोट पर उन फिलिस्ती-नियों का समर्थन कर रही हैं।

श्री हरी शंकर भाभड़ाः ग्राप फिर नहीं समझ रहे हैं। वें इजराइल का समर्थन नहीं धरब देशों को चार्ज कर रहे हैं। फिलि-स्तीनियों के लिए ग्ररब देश कुछ नहीं कर रहे हैं। उनकी जंगाजा पड़ी में जमीन थी उस जमीन का मिस्र खा गया, जोर्डन खा गया उनकी जमीन को अरब देश खा रहे हैं। वे इस वात की ग्रोर इशारा कर रहे हैं कि वै फिलस्तीनियों के मार रहे हैं और ग्ररब देश उनको गुप्त रूप से मार रहे हैं और ऊपर से सहान्भृति दिखा रहे हैं। मैं सही बात आपको कह रहा हुं। हम श्रीमती इंदिरा गांधी की अमेरिका यात्रा को तब सफल मानेंगे यदि ग्रमेरिका पाकिस्तान हथियार देना बन्द कर को दे ग्रौर हिन्द-महासागर में ग्रपना सैनिक ग्रड्डा बनाना बन्द कर दे झौर रीगन साहब श्रीमती इंदिरा गांधी की अपील पर और ग्रापके शब्दों में उनके ग्रादेश पर, आप तो कह सकते हैं कि वे इजराइल को कह दें कित वे वहां से हट जायं तो तब बात समझ में म्राये । लेकिन याद रखिये, इस देश का प्रधान मंत्री चाहे कोई भी व्यक्ति हो,

उसकी इज्जत इस देश के कारण होगी, इस देश को करोड़ों जनता के कारण होगी, इस देश के बड़प्पन के कारण होगी, किसी व्यक्ति के कारण नहीं होगी। आप कितना ही उसका गुणगान करें... (ब्यब्ययान)...

श्री कल्पनाथ रायः ग्रापके नेता ग्रटल बिहारी बाजपेयी...(ब्यवधान)....

अी हरीशंकर भाभड़ाः वह आपकी नेता हैं। झ प उनका गुणगान करें, झाप उनके भरण छुयें, आप चरणामृत पियें, इसमें हमको कोई आपत्ति नहीं है । आपजी नेता हैं। आप जिस तरह से चाहें उनका सम्मान करें। मैं इसमें ग्रापत्ति नहीं कर रहा हं। लेकिन इस बात के लिए दसरों को बाध्य करने को कोणिण मत करिये। ग्राप जः चाहें करें, ग्रापकी नेता हैं। हमारे जें। नेता हैं हम उनका जितना सम्पान करना चाहेंगे, करेंगे, आप हमको रोक नहीं सकते । आप भी अपने नेता का सम्मान करिए, मुझे कोई ग्रापत्ति नहीं है। लेकिन सारे देश को बरगलाने को कोशिश मत करिये। यदि देश की ग्रार्थिक ग्रवस्था ठीक है तो आपने 5 हजार करोड़ रुपया ग्राई० एम० एफ से लोन क्यों लिया ? उसमें एक कारण यह दिया गया था कि बैलेंस आफ टेड को मीट करने के लिए यह लिया गया। यह भी कहा जा रहा है कि हमारा एक्सपोर्ट बढ रहा है और इम्पोर्ट कमंही रहा है और बैलेंस आफ ट्रेड हमारे पक्ष में है लेकिन दूसरी तरफ 5 हजार करोड़ रुपया लोन ले रहे हैं जिस का एक कारण यह है कि इससे हम बैलेंस आफ टेड को मीट करेंगे । ये बातें विरोधाभास ही है, हर समझदार व्यक्ति इसको समझता है। यदि हमारी ग्राथिक ग्रवस्था मजबूत होती जैसा ग्राप कहते हैं तो हमको ग्राई० एम॰ एफ॰ से लोन लेने के लिए इस तरह

से भागना न पडता । ग्रौर उनकी उन शर्तों को मानना नहीं पडता कि जो हमारे लिए गर्मनाक हैं। लोन लेने में किसी को कोई ग्रापत्ति नहीं है, लोन सब देश ले २ है हैं, लेकिन जिन शर्तों पर हम लोन ले रहे हैं, जिस प्रकार से हम ने अपने बजट को उन के सामने खोल कर रखा है और जिस प्रकार से हमने अपनी नीतियों को बदला, इस आई॰ एम॰ एफ॰ के लोन को लेने के लिए, यह सारी बातें इस बात की स्रोर इशारा करती हैं कि स्राप जो कह रहे हैं वह बात सही नहीं है। कहने को तो श्रापका हर मंत्रालय कह रहा है कि हमारा काम बडा ग्रच्छा है लेकिन हिन्द्स्तान की जनता भगत रही है। आज जिस तरह से महंगाई बढ़ रही है, जिस तरह से बेकारी बढ रही है, जिस तरह से गरीव तबाह हो रहे हैं इस बात को कोई नहीं भल सकता ग्राप कितने भो स्वप्न दिखाईये. ग्राप चाहे इंदिरा जी की ग्रारती करें, जो करें, ग्रापकी नेता हैं मझे इसमें कोई आपत्ति नहीं है लेकिन इससे देश की जनता की भुख मिटने वाली नहीं है, गरीबों की गरीबी मिटने वाली नहीं है । कोई तथ्यात्मक बात ग्राप करिये । सप्लीमेंटरी डिमांड्ज ले कर आए हैं तो उसके पीछे ऐसा लोजिक नहीं होना चाहिए, उसके पीछ कुछ ठोस ग्राधार होना चाहिए । महज आपकी मेजीरिटी है, इसलिए आप 80 करोड़ का वजट में प्रावधान कर के सप्ली-मेंटरी में 480 करोड ले आए किसी भले आदमी, तर्क वाले आदमी की बुद्धि में यह बात ग्रासानी से नहीं उतरेगी ग्रापके दिमाग में उतर सकती है। धन्यवाद।

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Shri Kulkarni. Not here. Shri Kalyan Roy. Not here. Shri Ramakrishnan.

SHRI R. RAMAKRISHNAN <Tamil Nadu): Mr. Vice-Chairman,

Sir, I rise to support the Appropriation (No. 30 Bill, by which we are going to sanction about Rs. 2,262 crores. Sir, normally, I would have taken this opportunity to enter into a discussion on the economy or on the state of the nation. Or, if I had been in a more fortunate position like my friend Mr. Mohapatra, I would have said something on the international situation. But on account of the limitation of time, I am afraid, I will have to go straight into the business. I would not enter into a discussion on the recessionary trend, which is being faced by the economy. Yesterday, the Industry Minister said that there is no recessionary trend and he tried to put up a strong defence. But it is so obvious. Of course, there may be something like stagflation, as Mr. L. K. Jha has dubbed it. Whatever it may be; please pardon me for straightaway going into some regional issues, which I would like to take up here.

Sir, at the outset, I would draw the attention of the hon. Finance Minister to his statement in the other House where he has given the overdraft figures of the States. Even in your speech, you, Sir, when you were speaking, made a reference . to this, to a more unfortunate State like\* Rajasthan. But out of the States listed by him, in his reply in the Lok Sabha, I am very proud to say that I represent and come from that State which is perhaps the single exception, of not having taken overdraft from the Reserve Bank of India. Why do I say this, or, why do I mention this? Will the Government of India-I put the same question to the hon. Finance Minister the other day also- consider such States on a special footing, whenever we ask for more Plan allocation, whenever we ask for more help, or, whenever we ask for drought relief assistance? The States which manage their finances very well must definitely be given some sort of incentive or encouragement or a pat on the back or at least a good word, like the one which the hon. Finance Minister was pleased to

give the other day in regard to management of finances.

I am mentioning this once again because our State has recently, under the dynamic leadership of our Chief Minister, Shri M. G. Ramachandran, launched a hundred crore massive programme for providing mid-day meals to school children, 365 days a year; it is not as if the children will get it only during school days as is normally the wont under any midday meal scheme. Children between the ages of two and twelve will be covered by this scheme. Nearly six million, sixty lakh, children will be covered by this scheme. A number of permanent shelters and kitchens are being constructed for this purpose. This can also be put to good use in case there is a cyclone or rain and the same thing can be converted into shelters also. This is one of the most massive programmes ever launched by any State Government and I am very glad to say that this has been taken note of not only by the Finance Minister but also by our hon. Prime Minister who has expressed her appreciation of this and evinced a keen interest t<sub>0</sub> know how this scheme is going on. I would once again ask the hon. Finance Minister to see whether he can consider some sort of Central assistance for this scheme. Sir. while I talk of Central assistance, in view of the fact that our State contains a large number of people below the poverty line-the percentage is nearly 52 per cent as opposed to the national average of 48 per cent-we have always been asking for increased Central assistance either in the Plan or we want a revision in the Gadgil formula, but unfortunately, so far this has not evoked any positive response. I hope the Finance Minister will be pleased to consider an increase in the Central assistance in some form or the other.

Sir, it will not be out of place to mention that although the Prime Minister has embarked upon a new 20-point programme, our State Government, irrespective of ideology, has been one of the first State Governments, which is a non-Congress (I) Government, to set up a special cell for monitoring the implementation of the 20-point programme. Sir, we have decided larger benefits to the weaker particularly the sections of society. Scheduled Castes and the Scheduled Tribes. Because of the lack of time I am just restricting myself to some of the highlights. We propose to provide 26,232 houses apart from allotting 80,000 house sites in slum areas. Sir, we are one of the few States who have known about the need for population control, particularly in a growing country like India. You may perhaps be aware that in the last census our State had recorded the lowest growth rate of 17.23 per cent as compared to whole of India as in the other States and because of this we have also lost Lok Sabha constituency. Then for Harijans and tribals we are assigning surplus land to the extent of 48,700 acres in 1982-83. Under the various welfare schemes proposed the Government Harijans form 25 bv per cent and women 33.33 per cent of the Unfortunately, none of the beneficiaries. lady Members are present to know this. Then to help the rural poor, we are launching massive schemes, which have been given the name like the IRDP and NREP. Further, what has been engaging the attention of this House for quite a long time and of the country, we have been trying to eradicate bonded labour and we have identified as much as 28000 bonded labour and out of this 25,000 have been rehabilitated so far. It will not be proper for me to go on explaining what our Government is doing, but at least I hope the Deputy Finance Minister will make a note of this so that he may give us some increased Central assistance.

Now I come to an important point relating to the Appropriation Bill, namely power. As you know, power is one of the most important things in any State and Tamil Nadu has been facing continuous power short-

[Shri R. Ramakrishnan] age for the last 10 years. The demand has reached about 2100 mw in December 1981. Has there been adequate capacity, a demand of about 2400 mw would have been recorded during March-April 1982. Why I am coming to this is, recently the Central Government has delivered a rude shock when they have said that in the power generated by the Neyveli Lignite Corporation we will be entitled only to 168 mw. out of a possible 630 mw which being generated is by Neyveli. I would like here to mention that while sanctioning the new power schemes for Tamil Nadu the Centre had all along taken the entire Nevveli production into account and also before the second mine cut was sanctioned the Central Government had obtained a guarantee from the Tamil Nadu Government that it will fully utilise the power generated by the Nevveli Lignite Corporation. Also in 1971hon. Prime Minister, Mrs. Indira Gandhi, herself had assured in the House, in the Parliament, that Neyveli power will be given to Tamil Nadu and now it is surprising that you are saving that we will be entitled to only 168 mw and not to the entire amount and that we have to share with other States. Sir, I need not emphasize of what great importance the country and it takes power is to quite a long time from the time the power schemes are sanctioned to the time they are actually put into operation. The Tamil Nadu Electricity Board has sent four proposals to the Central Government. One is Mettur Extensions for 420 mw; the other is Tuticorin Extension for 710 mw; the third is North Madras for 1050 mw Gas Turbines for 300 and the fourth is mw

I would like to take two minutes for explaining the position of the gas turbines. Sir you know that there is a lot of power tripping all the time and one power tripping leads to a loss of as maliy as 6 or 7

7 P.MI 1 grids because what is called the cascadel tripping of

various thermal power stations takes place and it takes nearly 6 to 8 hours to rectify it. This tripping not only causes unnecessary loss of current but also sends undue thermal shocks through various points in the State. Sanction for the proposed six 50 MW gas turbines would help prevent this problem. I would request the hon. Minister to look into this. I would also on this occasion, like to tell you that because of the new Central theory of getting less power from Nevveli, the Kadamparai pumped storage scheme is likely to suffer a set-back because it had taken into account this supply of power from Neyveli.

There are one or two points more. I would appeal to the Central Government to waive the duty on the gifted rigs which the Tamil Nadu Government has received from the Danish Government. We have received four high-powered rigs costing 2.25 crores on which we have already paid a duty of Rs. 1.75 crores. In this connection I would like to say that our State Government, particularly the Commercial Tax Department and other Departments, for public utility and for such gifted goods give so many concessions and exemptions. So I would appeal to the Finance Minister to see that the duty on these gifted rigs which are used for public utility purposes is waived, as it is in the interest of the development of the State.

Then, Sir, in the Sixth Plan, we have been asking for so many things under the Central sector. Some of them are sanctioned; some of them are not sanctioned. I will just mention the more importance things which require the attention of the Finance Minister. One is for setting up a chemical complex at Nevveli. It is absolutely essential because Tamil Nadu has recently appeared on the national map in terms of industrialisation, but no big Central project has ever been given to Tamil Nadu during the last so many years. I would therefore request the Central Government to set up a very good

Central sector scheme in Tamil Nadu more particularly a petro-chemical complex, which is very important for the State, apart from the chemical complex.

Also two small things which j would Civil Aviation like to raise are, the done anything for Department has not building an airport in Salem and also for the long-standing demand for a helicopter service between Ooty and Coimbatore. And my last point is about the new<sub>s</sub> which has appeared today and which has only given a shock to all of you-that there has been a severe drought in the Nilgiris district and tea production is likely to suffer by 50 per cent, and nearly 10,000 families will be thrown out of employment. I would request the Centre to immediately rush a team to Tamil Nadu particularly to Ooty and Nilgiris district, to see what best could be done to relieve the situation. Thank you.

SHRI JANARDHANA POOJARY: Sir, I heard the suggestions and also some of the points raised by the hon. Members with rapt attention. At the outset, I may say that the hon. Members have raised very good points and also given very good suggestions. They have spoken about recession, they have spoken about inflation, they have spoken about the shortage of power, they have spoken about the States facing the difficulties because of drought, because of some calamities. They have also spoken about some of the problems pertaining to the plants like Neyveli plant etc.

My submission would be, this is the first batch of Supplementary Demands for the current financial year. It covers 14 Demands for an additional total expenditure of Rs. 2262.61 crores and also it includes an additional expenditure of Rs. 1745.75 crores charged on the Consolidated Fund of India. Sir, the expenditure on revenue account will be to the tune of 8.55 crores of rupees and also a balance of Rs. 2,254.06 crores will be for the capital outlays—i.e. for disbursement of loans and also the I advances. The Plan expenditure in ! the Supplementary Demands is to the j tune of Rs. 15.24 crores. Sir, the related receipts included in the Supplementary Demands are to the tune of Rs. 480 crores. Not only this. These Supplementary Demands involve or include a capital expenditure charged of Rs. 2.25 crores of loans to be paid to the States and also, at the end, I may say that these Supplementary Demands include a net total expenditure of Rs. 1,780.36 crores, that is, the net outgo from the Consolidated Fund of India will be Rs. 1,780.36 crores.

Now, Sir, some of the hon. Members and, particularly-I am subject to correction because to this House-the hon. Member I am new who spoke first-I think he belongs to the CPI(M) Party-referred deficit to financing. Sir, I may refer to the deficit of Governments which amounts to the State Rs. 1,743.46 crores. Out of 22 States, 20 States bank with the Reserve Bank of India. Jatrtmu and Kashmir Government and also the Sikkim Government do not bank with the Reserve Bank of India. If the hon. Members want, I can give the names of the 18 States which bank with the Reserve Bank of India, and these States closed their accounts as on 31st March, 1982 with a deficit of Rs. 1,743.46 crores. Sir, this situation the Government of India in had to give term loans amounting to Rs. 1,743.46 crores to those States. Why is this <sup>tv</sup>Pe <sup>of</sup> assistance being given to those States? There was an argument in the initial stage itself. The argument advanced or the contention advanced against the Central Government is that the deficit of the Central Government is rising or increasing whereas the State Governments are not being properly looked after.

[THE VICE-CHAIRMAN (SHRI R, RAMAKRISHNAN in the Chair)]

Who is responsible for the increase in the deficits of the State Govern-

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#### [Shri R. Ramakrishnan]

ments? My submission would be, even if the deficit of the Central Government has increased, I do not agree with the hon. Member's contention that the deficit of the Central Government has increased substantially. But<sub>1</sub> at the same time, it cannot be denied that the deficit of the Central Government is increasing. Who is responsible for that? The State Governments are responsible for that because they are not observing financial discipline.

Siri when you spoke on the floor, you referred to your State. I may submit that your State should be complimented, and I may even go one step further and say that your State should be congratulated. Not only your State, Sir. The Government of Karnataka . also should be complimented. They have also observed strict financial discipline. That is why my submission would be, what would be the remedy? The Government of India should provide at least these term loans. What are the conditions of these term loans? The duration of a term loan will be ten years in the case of special category States. They are Assam, Himachal Pradesh, Nagaland, Meghalaya, Tripur<sub>a</sub> and Manipur. So far as the other States are concerned, the duration of this loan would be five years. This loan carries interest at the rate of 6.5 per cent. And this has to be paid after 1984-85, after a moratorium of one year. That is, the State Governments have to repay the principal amount and also the interest after 1984-85.

SHRI R. R. MORARKA (Rajas-jasthan): From where do they pay?

SHRI JANARDHANA POOJARY: They have to pay from their resources.

SHRI HARI SHANKAR BHA-BHRA: You are taking the problem seriously. They have no resources to pay. SHRI JANARDHANA POOJARY: I will just submit. I will bring to your notice how they can find re sources. It  $i_s$  better to clear it today itself.....

SHRI HARI SHANKAR BHABH-RA: You are criticising the State Governments for their mal-adminis-tration.

SHRI JANARDHANA POOJARY: Inefficiency.

SHRI HARI SHANKAR BHABH-RA: Why don'tyou suggest some ways? You are not giving them any suggestions as to what they should do.

SHRI JANARDHANA POOJARY: I will just bring to your notice.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): He will tell you now.

SHRI JANARDHANA POOJARY: I think I can take the time of the House.....

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Oh, yes, please.

SHRI JANARDHANA POOJARY: Sir, it is better that the States mobilise their resources. I may mention and bring to the notice of the hon. House how they are mobilising their resources. Articles 268 to 281 govern the distribution of revenues between the Union and the States. The taxes levied and collected by the Centre fall under four categories, namely: —

"(i) taxes retained by the Centre, viz. customs, corporation tax and surcharge on income tax; (Seventh Schedule and article 271)

(ii) taxes compulsorily distributable between the Centre and the States, *viz.*, taxes on income other than agricultural income (article 270)"... (Interruptions) I will give the Constitutional provisions and then I will say how much they are getting. SHRI HARI SHANKAR BHABH-RA: Take the case of Rajasthan. They have taken Rs. 50 crores from the Reserve Bank. Tell us how they should manage to repay the same.

SHRI JANARDHANA POOJARY: I will meet all your points.

SHRI HARI SHANKAR BHABH-RA: Tell us how they ar<sub>e</sub> inefficient and what they should do.

SHRI JANARDHANA POOJARY: I will meet all your points. Before that, it is better I state the constitutional provisions. Some of the Members may be knowing it; some may not be knowing the relevant provisions. *(Interruptions)* 

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please allow the Minister uniterruptedly.

### SHRI JANARDHANA POOJARY:

(iii) taxes assigned to the States (without any share for the Centre) viz. succession and estate duties, terminal tax on passengers and goods carried by rail, sea or air, taxes on railway fares and freights, etc.

(article 269)

(iv) taxes distributable between the Centre and the States, if the Parliament so provides by law, viz. Union excise duties etc. (article 272)."

In addition, certain taxes like stamp duties and excise duties on medicinal and toilet preparations are levied by the Centre for the sake of uniformity but collected and retained by the States (article 268).

The taxes which can be levied and collected by the State<sub>s</sub> under their own powers are substantial. The<sub>s</sub>e are mainly land revenue, liquor and opium excise, sales and purchase taxes, taxes on amusements, betting and gambling, taxes on profession, trades etc. The State excise duties and sales and purchase taxe<sub>s</sub> yield substantial revenues to the States. It is, therefore, not correct to say that States have no scope for raising taxes.

The Constitution also makes provi-

sions for the Central Government to give grants to the States in aid of) their revenues or grants for public purposes. The Centre can also extend loans to the States or provide guarantee for the loans raised by them.

For the purpose of determining the principles governing the distribution of the proceeds of shareable taxes between the Centre and the States and the grants payable to the States, article 280 prescribes the appointment of the Finance Commission, by the President every five years or at shorter intervals. The recommendations, of the Finance Commission... (Interruptions) I will come to your point... are required to be laid before Parliament along with an explanation as to the action taken by the Central Government on each recommendation. The recommendations are constitutionally not binding on the Central Government, but are treated as awards and have generally been accepted by it so far. Since the commencement of eight the Constitution, Finance Commissions have been appointed. The report of the Eighth Finance Commission is expected by the end of 1983.

The recommendations of the Finance Commission have resulted in progressively larger transfer of resources from the Centre to the States. The States share of the net proceeds of the income-tax was increased from 80 per cent to 85 per cent. The Central Government is retaining only 15 per cent of the incometax, for your information.

SHRI R. R. MORARKA: Why do you want to go into details? The major source of revenue  $i_s$  the corporate tax and you are not giving a single panny out of the corporate tax to the States. *(Interruptions)* 

SHRI HARI SHANKAR BHABH-RA: How to deal with the drought?

SHRI JANARDHANA POOJARY: I will meet your point also. You have raised certain points. I will meet them.

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[Shri Janardhana Poojary] The Reserve Bank has also taken action to double the ways and means limits which the States have with the Bank to provide a large cushion against temporary imbalances between their receipts and expenditure. The normal ways and means limits of the States have accordingly been raised from Rs. 260 crores to Rs. 520 crores. Over and above these normal ways and means limits, the States can also avail of special ways and means advances against their pledge of securities. This amount now is Rs- 152.31 crores. It is hoped that with all these measures, the States will not <sup>ru</sup>n into overdrafts. But if unfortunately they do run into overdrafts for a period of more than 7 working days, the Reserve Bank of India will have no option but to stop their payments.

SHRI R. R. MORARKA: What a wonderful thing! Have you done it since 1978?

SHRI JANARDHANA POOJARY: We will do it.

SHRI HARI SHANKAR BHABH-RA: What will you do? You cannot do it.

SHRI JANARDHANA POOJARY: We will see.

SHRI HARI SHANKAR BHABH-RA: The States cannot starve. We want you to take a practical view. You are simply reading out.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Order, please.

SHRI JANARDHANA POOJARY: I can only say this much that the States have to raise additional resources to meet the repayment liability.

SHRI R. R. MORARKA; That is the theory.

SHRI JANARDHANA POOJARY: That is not the theory.

SHRI HARI SHANKAR BHABH-RA: How. to get over it? (interruptions) श्रीकल्प नाथ राथः ग्ररे चुप रहिये।

DR. M. M. S. SIDDHU (Uttar Pradesh) : What is this?

SHRI HARI SHANKAR BHABH-RA: You are not the Chairman. You have got no right to say anything *(Interruptions)* 

SHRI M. M. S. SIDDHU: You must behave, Mr. Kalp Nath Rai.

THE VICE- CHAIRMAN (SHRI R. RAMAKRISHNAN): Order, please. The Minister may please proceed.

SHRI HARI SHANKAR BHABH-RA: It is not courteous to the Minister.

SHRI KALP NATH RAI: I know, I know your courtesy.

SHRI HARI SHANKAR BHABHRA: You are the Minister of Parliamentary Affairs. As Parliamentary Affairs Minister, instead of helping the Chair, you are creating trouble unnecessarily. *(Interruptions')* 

SHRI JANARDHANA POOJARY: Sir, some of the hon. Members have spoken about recession. It is true that the price situation......

## श्री शिव चन्द्र झाः हो गया।

THE VICE- CHAIRMAN (SHRI R. RAMAKRISHNAN): Please, let him speak.

POOJARY: SHRI JANARDHANA remarkable ----- which showed im provement in the past year or so has been under renewed pressure since May. But these pressures are mainly due to seasonal factors which have been aggravated by the inclement weather and the delay in the onset of monsoon. The delay in monsoon has encouraged speculative activities and adversely affected market psychology. However, we should note that the annual inflation rate (wholesale price index) as on the 17th July, 1982 was 1.3 per cent only, compared with 10.6

per cent in the corresponding period last year.

श्रोहीर शंकर भाभडाः वस हो गया।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): "Shanti, Shan-ti", please. (Interruptions) Mr. Minister^ obviously the Member<sub>s</sub> are not in a mood to listen. They are in. a mood to pass the Bill and go home.

SHRI JANARDHANA POOJARY: So, I am thankful to the hon. Members who have given very valuable suggestions. Really I am thankful to them and to their co-operation. With these words, I commend the Bill for the approval of the House.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The question is—

'That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services °f the financial year 1982-83, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): We shall now take up the Clause-by-Clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

*Clause* 1, *the Enacting Formula and the Title were added to the* Bill.

SHRI JANARDHANA POOJARY: Sir, I beg to move—

"That the Bill be returned."

*The* question was put *and* the *motion was adopted*.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The House stands adjourned till

row.

The House then adjourned at twenty-one minutes past seven of the clock till eleven of the clock on Friday <sub>a</sub> the 6th August, 1982.

. tomor-